

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 29/MP/2018**

Subject : Petition under Section 79 (1) (f) of the Electricity Act, 2003 read with Regulation 33 A and 33 B of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and Related Matters) Regulations, 2009 and Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.

Petitioner : M/s. INOX Wind Infrastructure Services Limited

Respondents : Power Grid Corporation of India Limited and Others

Date of Hearing : 26.2.2019

Coram : Shri P. K. Pujari, Chairperson  
Dr. M. K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Shri Alok Agarwal, Advocate, IWISL  
Shri Mayank Bughani, Advocate, IWISL  
Shri Ravi Sinha, IWISL  
Ms. Suparna Srivastava, Advocate, PGCIL  
Ms. Jyoti Prasad, PGCIL  
Shri Pratik Prasun, SECI

**Record of Proceedings**

At the outset, learned counsel for the Petitioner submitted that as per the provisions of RfS, the Petitioner formed the SPVs as its 100% owned subsidiaries for execution for each of the projects awarded to the Petitioner. The Petitioner vide its letter dated 13.6.2017 requested PGCIL that the Petitioner is desirous to use 250 MW out of LTA granted in the name of the Petitioner for projects to be developed by SPVs. However, PGCIL vide its letter dated 1.8.2017 rejected the Petitioner's request on the ground that unlike solar power projects, there is no provision for the developer of the wind generation project in this regard. Learned counsel requested to relax the provisions of the Connectivity Regulations and the corresponding provisions of the Detailed Procedure made thereunder.

2. Learned counsel for PGCIL submitted that subsequent to issuance of Detailed Procedure to the Connectivity Regulations, the issue raised by the Petitioner has been settled.

3. After hearing the learned counsels for the parties, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**